

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO(s). _____ OF 2009
@CIVIL APPEAL D.NO(s). 39102 OF 2009

K.N.RAVINDRAN

.....

APPELLANTS

VERSUS

GHAZIABAD DEVT.AUTH.

.....

RESPONDENT

O R D E R

The appeal is dismissed on the ground of delay.



.....J
[J.M. PANCHAL]

JUDGMENT

.....J
[DEEPAK VERMA]

NEW DELHI
FEBRUARY 05, 2010.